

WRIT PETITION (C)

FILING NUMBER: 2580/2020

RAJEEV KUMAR TEKRIWAL

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Date in Para/SubPara 20 may be verified or corrected as per Annex 5.
2. Original certified copy of Annex. 9 may be given with AFS of Rs. 10.
3. Annex no. in Para 1, and Synopsis may be verified or corrected.
4. Case no. in Para 1, Prayer and Synopsis may be verified or corrected.
5. T/C of page no. 53 is not tally with its true copy.

Saket Kumar Singh

08/06/2020.